

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 108 OF 2018

Dated: 16th October, 2019

In the matter of:

M/s Tanot Wind Power Venture Pvt. Ltd.

.... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **08.01.2020**.

Court Master

NR